GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:223 ANSWERED ON:26.07.2010 WELFARE OF EX-SERVICEMEN Chavan Shri Harischandra Deoram

Will the Minister of DEFENCE be pleased to state:

- (a) the number of ex-servicemen as on date in the country, State-wise;
- (b) the details of schemes being implemented for the welfare, rehabilitation and resettlement of ex-servicemen;
- (c) the number of ex-servicemen benefitted thereby, State-wise;
- (d) the expenditure incurred thereon during the last three years and the current year, State-wise;
- (e) whether there is any proposal to increase the amount for rehabilitation of ex-servicemen;
- (f) if so, the details thereof;
- (g) whether the ex-servicemen are not getting appropriate placement; and
- (h) if so, the steps taken by the Government to provide suitable employment to them?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a): Details are as at Annexure-I.
- (b): Details are as at Annexure-II.
- (c) & (d): State-wise details of beneficiaries/expenditure are not maintained, however during the last 3 years 4326 officers, 83079 PBORs and 2998 Ex-servicemen were trained for resettlement. In addition 1,17,779 Ex-servicemen were provided employment during this period through Directorate General Resettlement. The expenditure for resettlement & welfare during the last 3 years is Rs.100.18 crores. Moreover Rs.2009.77 crores was spent on medical treatment of Ex-servicemen & their dependents.
- (e) & (f): The amount for rehabilitation of Ex-servicemen is based on the yearly requirement as projected by the implementing agencies.
- (g) & (h): Ex-servicemen are getting appropriate placements.